

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD



OA/020/00155/2014
Date of Order : 20-11-2019

Between :

P.Nagendra babu S/o P.Durgoji,
Aged about 23 years, unemployed,
Resident of H.No:-7-62, Ambedkar Colony,
Pamidi (Mandal and Post Offices),
Anantapur District.Applicant

And

1. Assistant Superintendent of Post Offices,
Guntakal Sub Division Guntakal-515801.

2. The Superintendent of Post Offices,
Anantapur Division, Anantapur,
Anantapur district.

3. The Post Master General,
A.P. Southern region,
Kurnool, Kurnool district.

4. Union of India represented by,
The Chief Post Master General,
A.P.Circle, Dak Bhavan, Abids,
Hyderabad.Respondents

OA/020/00155/2014

Counsel for the Applicant : Mr. G. Gopala Rao

Counsel for the Respondents : Mr.L.Pranathi Reddy,Addl.CGSC



CORAM :

--- --- ---

THE HON'BLE MR. S.N.TERDAL : JUDICIAL MEMBER
THE HON'BLE MRS.NAINI JAYASEELAN : ADMINISTRATIVE MEMBER

(Oral Order per Hon'ble Mr.S.N.Terdal,Judicial Member)

--- --- ---

None for the applicant. On 30.10.2019 as well as on 18.11.2019 also no one was present for the applicant. Hence the Original Application is dismissed for non-prosecution.

2. No order as to costs.

(NAINI JAYASEELAN)
ADMINISTRATIVE MEMBER

(S.N.TERDAL)
JUDICIAL MEMBER

Dated : 20th November, 2019.
Dictated in Open Court.

vl.